

30.11.92

CASE NOT REACHED
PUTUP FOR HEARING
ON 8.12.1993.

Bleawe
B.O.

COURT MASTER

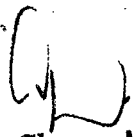
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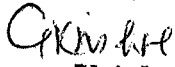
B.O.

COURT MASTER

8-12-93 None present for the parties.

The OA is dismissed on
default for non-prosecution on the
part of the applicant.


(O. P. Sharma)
Administrative Member


Gopal Krishna
Member (Judl.)

Only out for the
app & up to (MB) on
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